Annexure – 7
Name of the corporate debtor: SDU Travels Private Limited; Date of commencement of CIRP: 03.02.2022; List of creditors as on: 18.12.2024

List of operational creditors (Government dues)

(Amount in₹)

l. Details of Claimant		Details o receive		Details of claim admitted						Amount of contingent	Amount of any	Amount of claim	Amount of claim under	Remarks, if any	
Depa men		Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, that may be set-off		verification	
Commioner of Incom	DS Tax TDS	SDU Travels P.Ltd./	09.07.2024	12115752	12115752	Government Dues	-	-			-	-		-	-
Provide fund	yee Employee ent Provident fund zat Organizati on		12.02.2022	4222026	0	Government Dues	-					-	4222026		Rejected. The Assistant Provident Fur Commissione claimed amount after approval of Resolution Plan form COC. Moreover, the amounts include intereand damages only. The Hon'ble NCL rejected the claim of the EPFO and currently the

											matter is sub judice before NCLAT
3	Employee	Employee	03.01.2023	210063	0	Government	-	 _	 2	210063	Rejected. The
	Provident	Provident				Dues					Assistant
		fund									Provident Fund
	Organizat	Organizati									Commissioner
	l.	on									claimed
											amount after
											approval of
											Resolution
											Plan form
											COC.
											Moreover, the
											amounts
											include interest
											and damages
											only. The
											Hon'ble NCLT
											rejected the
											claim of the
											EPFO and
											currently the
											matter is sub
											judice before
	mom			4 (7 4 7 0 1 1	1011				1	1.100000	NCLAT
	TOTAL			16547841	12115752				4	4432089	